

HIGH COURT OF JUDICATURE AT ALLAHABAD

CORRIGENDUM

DATED: ALLAHABAD: June 27, 2013

No. 954 / DR(S)/2013

Pursuant to Government Corrigendum letter No. 2690/ VII-Nyay-1-13-196/ 2010 dated 21.06.2013, words "Sri Ajay Prasad Kanaujia" in the Court Notification No. 930/ DR(S)/2013 dated 04.06.2013 be read as "Sri Anjay Prasad Kanaujia".

BY ORDER OF THE COURT,

Sd/-

(SHEO KUMAR SINGH-I)

I/c REGISTRAR GENERAL

No. 230/ DR (S)/ 2013, Dated: Allahabad: June 27, 2013

In continuation of Court's endorsement No. 222/DR(S)/2013 dated 04.06.2013, copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. District & Sessions Judge, Hamirpur. (Information available on E-mail).
8. Sri Anjay Prasad Kanaujia S/o Sri Sukhdev Prasad Kanaujia, 147 L.I.G. Ratan Lal Nagar, Kanpur Nagar
9. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Registrar (Confidential), High Court, Allahabad.
12. The Joint Registrar (I), High Court, Allahabad.
13. The Officer On Special Duty/ Incharge Computer Center, High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad.
15. The Joint Registrar (Budget), High Court, Allahabad.
16. The Joint Registrar (Admin.), High Court, Allahabad.
17. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
18. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
19. The Section Officer (Admin. C Section), High Court, Allahabad.
20. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
21. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

(AJIT SINGH)

I/c JOINT REGISTRAR (SERVICES)